

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 27/AM10 HELD ON 30.09.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 27/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ held on 30.09.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 26/AM10 held on 23.09.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-81	FINOTEX FIBRECAST	Status: Approved
	NC No.: 27/AM10 Dated: 30.09.2009		
HQRS. F. NO.		RLA F. NO.	Advance Licence No. & Date
01/87/050/01288/AM06/DES-VII		31/24/040/00210/AM06	3110023695 dt. 27.01.2006
01/87/050/01534/AM06/DES-VII		31/24/040/00338/AM06	3110024427 dt. 27.03.2006
01/87/050/00406/AM07/DES-VII		31/24/040/00129/AM/07	3110025757 dt. 27.07.2006
01/87/050/00780/AM07/DES-VII		31/24/040/00277/AM/07	3110027393 dt. 30.11.2006
01/87/050/00405/AM07/DES-VII		31/24/040/00130/AM/07	3110025755 dt. 27.07.2006
01/87/050/00674/AM07/DES-VII		31/24/040/00245/AM/07	3110027034 dt. 31.10.2006
01/87/050/00198/AM07/DES-VII		31/24/040/00025/AM/07	3110025017 dt. 24.05.2006

01/80/050/00828/AM07/DES-VII	31/24/040/00244/AM/07	3110027013 dt. 30.10.2006
01/87/050/00270/AM07/DES-VII	31/24/040/00081/AM/07	3110025223 dt. 13.06.2006
01/87/050/00067/AM07/DES-VII	31/24/040/00346/AM/07	3110024684 dt. 19.04.2006

Application: Request is for higher wastage of norms.

Decision: With D/o C&PC OM No. 46011/66/2008-PC.II dated 16.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound (in various sizes and part numbers)	1 kg	Phenolic Moulding Compound (Grade DUREZ 29502)	1.15 kg

3.1.2	Case No. A-82	GARWARE ELASTOMERICS LTD.	HQ F. No. 01/87/050/00305/AM09/DES-VII	Status: Approved
	NC No.: 27/AM10 Dated: 30.09.2009	Adv. Lic. No. 3110034366 Dated 14.07.2008	RLA F. No. 31/24/040/00094/AM09	

Application: Request is for amendment in the description of export product.

Decision: With DIPP U.O. No. 7/316/08-TSW dated 22.09.2009, following adhoc norms are **approved** with modification in description of export product in supersession of earlier norms ratified in NC Meeting No. 30/AM09 held on 05.11.2008 (Case No. 3/15/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM
Un-vulcanized Natural/ Synthetic	78,00,000 kg	1. As applied for in respect of all Import Items at S. Nos. (1) to (11), which includes 3% wastage

Rubber Compound along with Vulcanizing Agent		
		2. In the Import Item at S. No. (1), the quantity of SBR, EPDM and Vistlon should not exceed 20% of the total Rubber allowed
		3. Value Cap on Import Items at S. Nos. (3), (4), (5), and (6) together upto 7% of FOB Value
		4. Value Cap on Import Items at S. Nos. (7) and (9) together upto 7% of FOB Value

Exporter should account for 5490291 Kg of Relevant Rubber in the Export Product.

ONLINE CASES

3

Case No.:19/14/87-ALC1/2008	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Approved
HQ File :01/87/050/00301/AM09/	RLA File :04/24/040/00260/AM07/	Lic.No/Date:0410097096 10.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39021000	63/0- POLYPROPYLENE COMPOUND 30% POLYMER 70% CALCIUM CARBONATE	40000.000	K.G	5292090.00	124519.76 US\$
				Total	5,292,090.00	124,519.76

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	POLYPROPYLENE GRANULES	12600.000	K.G	3675294.00	85273.64 US\$
2	28365000	CALCIUM CARBONATE	29400.000	K.G	947322.00	21979.63 US\$
				Total	4,622,616.00	107,253.27

Decision: With D/o C&PC OM No. 46011/63/2007-PC.II dated 10.09.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Polypropylene Compound (containing 30% Polypropylene and 70% Calcium Carbonate)	1 kg	1. Polypropylene Granules	0.306 kg
		2. Calcium Carbonate	0.714 kg

4	Case No.:3/40/87-ALC1/2008	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date: 27/87-ALC1/2009 30.09.2009	Status: Approved
	HQ File :01/87/050/00635/AM09/	RLA File :07/24/040/00552/AM09/	Lic.No/Date: 0710062197 02.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- PS- EMBOSED CARRIER TAPE: 24.1x0.35 mm Sp. Gr. 1.06-1.10	37440.000	Meter	224640.00	4492.80 US\$
2	39269099	63/0- PS-EMBOSED CARRIER TAPE: 32.1x0.35 Sp. Gr 1.06-1.10	68400.000	Meter	478800.00	9576.00 US\$
3	39269099	63/0- PS-EMBOSED CARRIER TAPE: 44.1x0.35 Sp. Gr 1.06-1.10	40320.000	Meter	322560.00	6451.20 US\$
4	39269099	63/0- Polyester Cover Tapes Surface resisitivity 1012 Ohms/Sqmtr. under	52380.000	Meter	229500.00	4590.00 US\$
				Total	1,255,500.00	25,110.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39269099	Polysterene Sheet 24.1x0.35mm Specific Gravity 1.06 to 1.10 gm/cc	41600.000	Meter	96460.00	1929.00 US\$
2	39269099	Polysterene Sheet 32.1x0.35mm Specific Gravity 1.06 to 1.10 gm/cc	76000.000	Meter	234650.00	4693.00 US\$
3	39269099	Polysterene Sheet 44.1x0.35mm Specific Gravity 1.06 to 1.10 gm/cc	44800.000	Meter	190120.00	3802.40 US\$
4	39269099	Cover Tapes Surface Resistivity -1012 ohms/square under	54000.000	Meter	179280.00	3585.60 US\$
				Total	700,510.00	14,010.00

Decision: With D/o C&PC OM No. 46011/79/2008-PC.II dated 29.12.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Polystyrene Embossed Carrier Tape Width 16 mm to 56 mm, thickness 0.30 mm-0.35 mm	1 kg	Relevant Polystyrene Sheet (Width 16mm to 56mm, thickness 0.30mm-0.35mm)	1.10 kg
2. Amorphous PET Embossed Carrier Tape (Width 32 mm to 56mm, thickness 0.4 mm-0.50 mm)	1 kg	Amorphous PET Sheet (Width 32 mm to 56mm, thickness 0.4 mm-0.50 mm)	1.10 kg

6	Case No.:2/46/87-ALC1/2008	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Approved
	HQ File :01/87/050/00681/AM09/	RLA File :07/24/040/00606/AM09/	Lic.No/Date:0710062821 06.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- PS- EMBOSSED CARRIER TAPE Sp. Gr. 1.06-1.10	270000.000	Meter	1500000.00	30000.00 US\$
2	39269099	63/0- Polyester Cover Tapes Surface resisitivity 1012 Ohms/Sqmr. under	145500.000	Meter	600000.00	12000.00 US\$
				Total	2,100,000.00	42,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39269099	Polysterene Sheet Specific Gravity1.06 to 1.10 gm/cc	300000.000	Meter	1000000.00	20000.00 US\$
2	39269099	Cover Tapes Surface Resistivity -1012 ohms/square under	150000.000	Meter	500000.00	10000.00 US\$
				Total	1,500,000.00	30,000.00

Decision: With D/o C&PC OM No. 46011/79/2008-PC.II dated 29.12.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Polystyrene Embossed	1 kg	Relevant Polystyrene Sheet	1.10 kg

Carrier Tape Width 16 mm to 56 mm, thickness 0.30 mm-0.35 mm		(Width 16mm to 56mm, thickness 0.30mm-0.35mm)	
2. Amorphous PET Embossed Carrier Tape (Width 32 mm to 56mm, thickness 0.4 mm-0.50 mm)	1 kg	Amorphous PET Sheet (Width 32 mm to 56mm, thickness 0.4 mm-0.50 mm)	1.10 kg

11	Case No.:10/5/87-ALC1/2009	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date: 27/87-ALC1/2009 30.09.2009	Status: Approved
	HQ File :01/87/050/00019/AM10/	RLA File :07/24/040/00018/AM10/	Lic.No/Date:0710064255 20.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- PS- EMBOSSED CARRIER TAPE Sp. Gr. 1.06-1.10	900000.000	Meter	5000000.00	97087.37 US\$
2	39269099	63/0- Polyester Cover Tapes Surface Resistivity -1012 ohms/square under	291000.000	Meter	1200000.00	23300.98 US\$
				Total	6,200,000.00	120,388.35

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39269099	Polysterene Sheet Specific Gravity 1.06 to 1.10 gm/cc	1000000.000	Meter	3000000.00	58253.00 US\$
2	39269099	Cover Tape Surface Resistivity -1012 ohms/square under	300000.000	Meter	1050000.00	20388.00 US\$
				Total	4,050,000.00	78,641.00

Decision: With D/o C&PC OM No. 46011/79/2008-PC.II dated 29.12.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Polystyrene Embossed Carrier Tape Width 16 mm	1 kg	Relevant Polystyrene Sheet (Width 16mm to 56mm, thickness 0.30mm-0.35mm)	1.10 kg

to 56 mm, thickness 0.30 mm-0.35 mm			
2. Amorphous PET Embossed Carrier Tape (Width 32 mm to 56mm, thickness 0.4 mm-0.50 mm)	1 kg	Amorphous PET Sheet (Width 32 mm to 56mm, thickness 0.4 mm-0.50 mm)	1.10 kg

Case No.:18/17/87-ALC1/2009	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date: 27/87-ALC1/2009 30.09.2009	Status: Approved
HQ File :01/87/050/00134/AM10/	RLA File :07/24/040/00154/AM10/	Lic.No/Date:0710065929 14.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- PS- EMBOSSED CARRIER TAPES Sp. Gr. 1.06-1.10	1440000.000	Meter	8000000.00	155339.80 US\$
				Total	8,000,000.00	155,339.80
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39269099	Polystyrene Sheet Specific Gravity 1.06 to 1.10 gm/cc	1600000.000	Meter	4800000.00	93203.88 US\$
				Total	4,800,000.00	93,203.88

Decision: With D/o C&PC OM No. 46011/79/2008-PC.II dated 29.12.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polystyrene Embossed Carrier Tape Width 16 mm to 56 mm, thickness 0.30 mm-0.35 mm	1 kg	Relevant Polystyrene Sheet (Width 16mm to 56mm, thickness 0.30mm-0.35mm)	1.10 kg

20

Case No.:4/27/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Approved																	
HQ File :01/87/050/00205/AM10/	RLA File :07/24/040/00132/AM10/	Lic.No/Date:0710066261 30.07.2009	Defer Date:																	
Application: Request is for adhoc norms for following:																				
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)														
1	39042210	63/0- PVC COMPOUND - FC 10H HARD INSULATION MATERIAL	25000.000	K.G	1226700.00	26100.00 US\$														
				Total	1,226,700.00	26,100.00														
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)														
1	39042190	PVC RESIN SUSPENSION GRADE	12255.000	K.G	545920.00	11397.00 US\$														
2	28365000	CALCIUM CARBONATE	8333.000	K.G	59875.00	1250.00 US\$														
3	29173920	DOP	3922.000	K.G	294118.00	6140.00 US\$														
4	38123090	CA ZN PVC STABILIZER	980.000	K.G	169059.00	3402.00 US\$														
				Total	1,068,972.00	22,189.00														
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 20/87-ALC1/2009 dated 12.08.2009, following adhoc norms are approved:																				
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td rowspan="4">PVC Compound FC 10 H</td><td rowspan="4">1 kg</td><td>1. PVC Resin</td><td>0.4900 kg</td></tr><tr><td>2. Calcium Carbonate</td><td>0.3330 kg</td></tr><tr><td>3. Dioctyl Phthalate</td><td>0.1568 kg</td></tr><tr><td>4. Ca-Zn PVC Stabilizer</td><td>0.0392 kg</td></tr></table>							EXPORT ITEM	QTY	IMPORT ITEM	QTY	PVC Compound FC 10 H	1 kg	1. PVC Resin	0.4900 kg	2. Calcium Carbonate	0.3330 kg	3. Dioctyl Phthalate	0.1568 kg	4. Ca-Zn PVC Stabilizer	0.0392 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY																	
PVC Compound FC 10 H	1 kg	1. PVC Resin	0.4900 kg																	
		2. Calcium Carbonate	0.3330 kg																	
		3. Dioctyl Phthalate	0.1568 kg																	
		4. Ca-Zn PVC Stabilizer	0.0392 kg																	

21	Case No.:1/27/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,			Meet No/Date:27/87-ALC1/2009 30.09.2009		Status: Approved
	HQ File :01/87/050/00202/AM10/	RLA File :07/24/040/00189/AM10/			Lic.No/Date:0710066538 12.08.2009		Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN 33.945 MT.	35.993	M.T	3483781.11	72882.45 US\$
				Total	3,483,781.11	72,882.45

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39041090	PVC RESIN	33.945	M.T	1297700.37	26646.82 US\$
				Total	1,297,700.37	26,646.82

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2009 dated 15.04.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

22	Case No.:2/27/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Approved
	HQ File :01/87/050/00203/AM10/	RLA File :07/24/040/00190/AM10/	Lic.No/Date:0710066535 18.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN 28.457 MT	30.174	M.T	2920168.92	61091.40 US\$
				Total	2,920,168.92	61,091.40

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
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SL/NO.	HCHS Code	IMPORT ITEM	Qty	UOM	CI* (RS.)	CI* (Currency)
1	39041090	PVC RESIN	28.457	M.T	1087896.63	22338.74 US\$
				Total	1,087,896.63	22,338.74

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2009 dated 15.04.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

3.2 Following application is **closed**:

MANUAL CASES

3.2.1	Case No. A-80	MANALI PETROCHEMICALS LTD.	HQ F. No. 01/83/162/00907/AM08/DES-VII	Status: Closed
	NC No.: 27/AM10 Dated: 30.09.2009	Adv. Lic. No. 0410089520 Dated 22.05.2007	RLA F. No. 04/24/040/00024/AM08/	

Application: Request is for fixation of norms under Para 4.7 of HBP Vol.I for the export product “Empeyol HST 200/11 & Empeyol HSR”.

Decision: D/o C&PC vide their D/L No. 46011/248/2003-PC.II dated 25.09.2009 have conveyed that the firm vide their letter dated 10.08.2009 informed that the licence stands unutilized and it has been surrendered to Zonal Jt.DGFT, Chennai for cancellation. Hence, the case was **closed**.

3.3 Following applications are **deferred**:

MANUAL CASE

3.1.3	Case No. A-83 (i)	PREMIER POLYFILM LTD.	HQ F. No. 01/87/050/00528/AM09/DES-VII	Status: Deferred
	NC No.: 27/AM10 Dated: 30.09.2009	Adv. Lic. No. 0510230493 Dated 07.11.2008	RLA F. No. 05/24/040/00490/AM09	

Application: Request is for amendment of advance authorization as per SION H-328.

Decision: The Committee decided to withdraw the case and **examine on file**.

ONLINE CASES

1	Case No.:3/30/85-ALC3/2007	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/85/050/00107/AM08/	RLA File :31/24/040/00238/AM08/	Lic.No/Date:3110031257 23.10.2007	Defer Date:28.10.2009
Position: D/o C&PC will furnish comments.				

2	Case No.:7/14/87-ALC1/2008	Party Name:BAFNA OPTICS	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00288/AM09/	RLA File :03/94/040/00400/AM08/	Lic.No/Date:0310477554 04.07.2008	Defer Date:28.10.2009
Position: D/o C&PC will furnish comments.				

5	Case No.:5/43/87-ALC1/2008	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00660/AM09/	RLA File :02/24/040/00211/AM09/	Lic No/Date:0210122578	Defer

	HQ File :01/87/050/00000/AM09/	RLA File :02/24/040/00211/AM09/	Lic.No/Date:0210122578 27.01.2009	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

7	Case No.:5/6/87-ALC1/2009	Party Name:BIO - TECH VISION CARE PVT.LTD	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00026/AM10/	RLA File :08/24/040/00240/AM09/	Lic.No/Date:0810078676 16.03.2009	Defer Date:21.10.2009
	Position: D/o C&PC will furnish comments.			

8	Case No.:3/1/84-ALC3/2009	Party Name:DYUTI ENTERPRISE PRIVATE LIMITED	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/84/050/00467/AM09/	RLA File :02/24/040/00284/AM09/	Lic.No/Date:0210124438 18.03.2009	Defer Date:11.11.2009
	Position: D/L No. 46011/74/2009-PC.II dated 01.09.2009 issued by D/o C&PC, reminder may be issued to firm by DGFT.			

9	Case No.:9/6/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00030/AM10/	RLA File :03/94/040/00440/AM09/	Lic.No/Date:0310512610 20.03.2009	Defer Date:25.11.2009
	Position: D/L No. 46011/07/2008-PC.II, 08.07.2009 issued by D/o C&PC, followed by reminder from DGFT on 25.08.2009. Final Reminder may be issued to firm by DGFT.			

10	Case No.:10/6/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00031/AM10/	RLA File :03/94/040/01061/AM09/	Lic.No/Date:0310513762 30.03.2009	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

12	Case No.:2/10/87-ALC1/2009	Party Name:POLY MEDICURE LTD.	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00052/AM10/	RLA File :05/24/040/00093/AM10/	Lic.No/Date:0510241489 15.05.2009	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

13	Case No.:18/14/87-ALC1/2009	Party Name:KWIK PATCH LTD.	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00104/AM10/	RLA File :04/24/040/00056/AM10/	Lic.No/Date:0410105526 23.06.2009	Defer Date:21.10.2009
	Position: Reply is awaited from the firm.			

14	Case No.:19/14/87-ALC1/2009	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00105/AM10/	RLA File :03/95/040/00143/AM10/	Lic.No/Date:0310525448 23.06.2009	Defer Date:11.11.2009
	Position: D/L No. 46011/10/2009-PC.II dated 17.07.2009 issued by D/o C&PC, reminder may be issued to firm by DGFT.			

15	Case No.:1/15/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00106/AM10/	RLA File :07/24/040/00078/AM10/	Lic.No/Date:0710065567 24.06.2009	Defer Date:21.10.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:3/15/87-ALC1/2009	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00108/AM10/	RLA File :07/24/040/00090/AM10/	Lic.No/Date:0710065596 26.06.2009	Defer Date:11.11.2009
	Position: D/L No. 46011/81/2009-PC.II dated 23.09.2009 issued by D/o C&PC, reminder may be issued to firm by DGFT.			

17	Case No.:11/17/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00127/AM10/	RLA File :02/24/040/00275/AM09/	Lic.No/Date:0210128984 13.07.2009	Defer Date:11.11.2009
	Position: D/L No. 46011/44/2009-PC.II dated 14.09.2009 issued by D/o C&PC, reminder may be issued to firm by DGFT.			

19	Case No.:3/27/87-ALC1/2009	Party Name:BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00001/AM10/	RLA File :03/24/040/00143/AM10/	Lic.No/Date:0710065596	Defer

	HQ File :01/87/050/00204/AM10/	RLA File :07/24/040/00142/AM10/	Lic.No/Date:07/10065930 14.07.2009	Defer Date: 11.11.2009
	Position: Copy of application may be sent to D/o C&PC.			

23	Case No.:5/27/87-ALC1/2009	Party Name:IMAGE LABELS PVT.LTD.,	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00206/AM10/	RLA File :07/24/040/00210/AM10/	Lic.No/Date:0710066970 15.09.2009	Defer Date: 04.11.2009
	Position: D/o C&PC will furnish comments.			

24	Case No.:6/27/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00207/AM10/	RLA File :03/95/040/00375/AM10/	Lic.No/Date:0310537848 15.09.2009	Defer Date: 28.10.2009
	Position: DIPP will furnish comments.			

25	Case No.:7/27/87-ALC1/2009	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:27/87-ALC1/2009 30.09.2009	Status: Deferred
	HQ File :01/87/050/00208/AM10/	RLA File :05/24/040/00271/AM10/	Lic.No/Date:0510249606 18.09.2009	Defer Date: 14.10.2009
	Position: Copy of application is awaited from RLA.			

3.4 Following application is considered **out of Agenda:**

MANUAL CASE

3.3.1	Case No. A-83 (ii)	BESTRETCH ELASTOMERS INTERNATIONAL LTD.	Status: Approved
	NC No.: 27/AM10 Dated: 30.09.2009	HQ F. No. 01/87/162/369/AM09/DES-VII	

Application: Request is for fixation of adhoc norms for the export product (i) HRTT Tape Textile-Beil (ii) HRTT Tape-Textile-FF (iii) HRTT Tape-Medical (iv) HRTT Tape – Vac Bag (v) Rubber Sheet (vi) Thread (vii) Medical Bandages.

Decision: With DIPP U.O. No. 71/125/09-TSW/67 dated 30.09.2009, the typographical error in earlier approved version of the norms vide NC Meeting No. 24/AM10 dated 09.09.2009 is hereby corrected as follows:

S. No.	Export Product (Quantity 1 kg)	Quantity recommended in kg.		
		Rubber Compound	Talc	Silicon
1.	HRTT Tape Textile - Beil	1.200	0.090	0.00128
2.	HRTT Tape-Textile- FF	1.190	0.090	0.00128
3.	HRTT Tape - Medical	1.350	0.090	0.00128
4.	HRTT Tape – Vac Bag	1.215	0.090	0.00128
5.	Rubber Sheet	1.210	0.090	0.00128
6.	Thread	1.360	0.090	0.00120
7.	Medical Bandages	1.440	0.085	0.00128

Meeting ended with thanks to Chair and all participants.
